

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(HEADQUARTERS): DELHI

09 DEC 2021

24956-I
No. _____/Library/Books/Quotation/2021

Dated, Delhi the _____

To

The Website Committee,
Tis Hazari Courts,
Delhi.

Sub.: - Regarding Quotation for Books and General Books (Law & Literature).

Sir/ Madam,

I am directed by the Ld. Chairperson, Centralized Library Committee to request you to kindly put/upload the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts, Delhi and oblige.

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Branch Incharge/Sr. JA Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As Above.

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